

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2209  
ANSWERED ON:06.12.2012  
NAPHTHA BASED POWER PROJECTS  
Pathak Shri Harin

**Will the Minister of POWER be pleased to state:**

- (a) the number of power projects cleared/sanctioned by the Government with Naphtha as feed stock during the last three years and the current year, State-wise;
- (b) the total power generation in MW expected from Naphtha-based projects in the country;
- (c) the average power generation cost per unit from the said projects;
- (d) whether the Government proposes to import Naphtha for the purpose;
- (e) if so, the details thereof, State/UT wise; and
- (f) the annual foreign exchange likely to be exhausted by the time all the projects are commissioned?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER ( SHRI JYOTIRADITYA M. SCINDIA )

- (a) : With the enactment of the Electricity Act, 2003, the techno- economic clearance by Central Electricity Authority (CEA) is not required for thermal power projects. As such, no power project with naphtha as feed stock has been cleared by CEA during the last three years and in the current year.
- (b) : Approximately 851 Million Unit (MU) of electricity was generated by naphtha based power projects during the period April-October, 2012.
- (c) : At present, the average cost of electricity generation of naphtha based power projects is approximately Rs.11/- per unit.
- (d) to (f) : As per information available in the Central Electricity Authority, no proposal for import of naphtha is under consideration with the Government.